

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**SUPPLEMENTARY CAUSE LIST**

Date: 1<sup>st</sup> September, 2015

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>			
1.	Review Application No. 20/2015 in Original Application No. 37/2015	S. P. Muthuraman Vs. Union of India & Ors.	Mr. R. Jawaharlal, Adv. for Applicant  Mr. Vivek Chib, Adv. for R-1 Mr. Krishana Kumar I, Adv. for R-4
2.	Review Application No. 21/2015 in Original Application No. 37/2015	S. P. Muthuraman Vs. Union of India & Ors.	Mr. R. Jawaharlal, Adv. for Applicant  Mr. Vivek Chib, Adv. for R-1 Mr. Krishana Kumar I, Adv. for R-4
3.	M.A. No. 696/2015, M.A. No. 697/2015, M.A. No. 723/2015 M.A. No. 729/2015 & <b>M.A. No. 879/2015</b> in Original Application No. 37/2015	S.P. Muthuraman Vs Union of India & Ors.	Mr. R. Mohan, Adv. for Applicant  Mr. Vivek Chib, Adv. for R-1 Mr. Krishana Kumar I, Adv. for R-4
4.	Review Application No. 24/2015 (M.A. No. 809) in Original Application No. 37/2015	S. P. Muthuraman Vs. Union of India & Ors.	Mr. Yogeshwaran. A., Adv. for Applicant  Mr. Vivek Chib, Adv. for R-1 Mr. Krishana Kumar I, Adv. for R-4

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**Date: 1<sup>st</sup> September, 2015**

**HON'BLE MR. JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>
<b>CASES OF COURT NO. 2</b>			
<b>FOR HEARING</b>			
1.	Original Application No.34 (T <sub>HC</sub> )/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015)	Digvijay Singh Vs. State of Rajasthan &Ors.	Mr. Digvijay Singh, Adv. for Applicant  Mr. Rajesh Panwar, AAG for State Mr. SanjeetPurohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R - 8 Mr. VikasBalia, Adv. for R - 9
2.	Original Application No.37 (T <sub>HC</sub> )/2014 (WCP 581/13)	Digvijay Singh Vs. Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant  Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R - 8 Mr. VikasBalia, Adv. for R - 9